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## Bonded Labour in the form of Servants . Quarters in exchange for Services

\*376. SHRI N. G. GORAY : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware of bonded labour in various parts of cities and towns in the form of servants quarters being given in exchange for services without payment of wages/salaries and house rent; and

(b) if so, whether Central Government servants have been found to be involved in the practice ?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) The Government is not aware.

(b) Does not arise.

## Rural Indebtedness in Industrial Workers

"377. SHRI S. W. DHABE : Will the Minister of LABOUR be pleased to state the number of States which have enacted legislations on liquidation of debts of industrial workers?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): The information is being collected from State Governments and Union Territories.

## Surface Transport facilities from Andaman and Nicobar Islands to other Ports.

'378. SHRI K. CHANDRASEKHA-RAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are aware that the surface transport facilities from Andaman and Nicobar Islands to the various ports in the mainland are wholly inadequate and inhabitants of mainland serving in these Islands are put to great difficulty throughout the year and particularly during the period from March to June; and (b) if so, what remedial steps are proposed to be taken by Government in this regard ?

to Questions

THE MINISTER OF SHIPPING AND TRANSPORT (DR. G. S. DHILLON): (a) The passenger capacity of the two ships operating in the Mainland/Anda-muns service has generally been found to be adequate. However, during the period from March to June, 1975, viz., the vacation period, the travelling public might have experienced some difficulty.

(b) The following steps have been/ are proposed to be taken to improve the transport facilities between the mainland and the Andaman Nicobar Islands :—

- (i) Rationalisation of sailings to increase the sailing frequency.
- (ii) Operating the service with a suitable chartered vessel when one of the two ships is laid up for annua! passenger survey.
- (iii) Replacement of one of the existing passenger ships with a new-one to ensure better speed and more number of voyages.

## Extension of National Highway No. 13

\*379. SHRI V. K. LAKSHMANA GOWDA : Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to answer to Unstarred Question 1354 given in the Rajya Sabha on the 14th March, 1973 and state :

(a) whether the National Highway 13, connecting Sholapur Chitradurga Mangalore, so far completed up to Chitradurga, is now proposed to be extended and continued to Mangalore *via* Birur, Kadur, Chikmagalur and Mangalore;

(b) whether it is fact that a part of this proposed Highway, between Chikmagalur and Mangalore is important link road connecting Kudremukh project; and

(c) whether Government propose to take up the extension of National High-I way 13 on priority basis ?